

**SCHEDULE II  
FORM B**

**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
M/S. NEXUS ELECTRO STEEL LTD.**

| Sl. No. | Particulars                                                                        | Details                                                                                                                                       |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of the Corporate Debtor                                                       | <b>M/s. NEXUS ELECTRO STEEL LTD.</b>                                                                                                          |
| 2.      | Date of incorporation of Corporate Debtor                                          | 22.7.1998                                                                                                                                     |
| 3.      | Authority under which the Corporate Debtor is incorporated/ registered             | The Registrar of Companies, Chennai                                                                                                           |
| 4.      | Corporate Identity Number (CIN) of Corporate Debtor                                | U29142TN1998PLC040858                                                                                                                         |
| 5.      | Address of the Registered Office and Principal Office (if any) of Corporate Debtor | 202, 'Shivalaya', Block-C, 16, Ethiraj Salai, Egmore, Chennai 600008                                                                          |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 13.10.2012                                                                                                                                    |
| 7.      | Liquidation Commencement Date of Corporate Debtor                                  | 09.09.2012(order received on14.10.2022                                                                                                        |
| 8.      | Name and Registration Number of the Insolvency Professional acting as Liquidator   | <b>Radhakrishnan Dharmarajan</b><br>Regn. No. IBBI/IPA-P00508/2017-18/10909                                                                   |
| 9.      | Name / Address / E-mail of the Liquidator                                          | C/o RDH Co., Flat No. 31, 59, 'Krishna', 1 <sup>st</sup> Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083<br>E-mail: rp.nexussteel@gmail.com |
| 10.     | Address and E-mail to be used for correspondence with the Liquidator               | C/o RDH Co., Flat No. 31, 59, 'Krishna', 1 <sup>st</sup> Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083<br>E-mail: rp.nexussteel@gmail.com |
| 11.     | Last Date for submission of claims                                                 | 16.11.2022                                                                                                                                    |

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Chennai Bench has ordered the commencement of Liquidation of M/s. Nexus Electro Steel Ltd., vide its order dated 9.9.2022 (order received on 14.10.2022 ).

The stakeholders of M/s. Nexus Electro Steel Ltd., are hereby called upon to submit their claims with proof on or before 16.11.2022, to the Liquidator at the address mentioned against Item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in-person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Place: Chennai  
Date: 17.10.2022

**Radhakrishnan Dharmarajan**  
Liquidator for M/s. Nexus Electro Steel Ltd.  
Regn. No. IBBI/IPA- 001/IP-P00508/2017-18/10909